									1.0	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	4	582509175	3	560588539	18.01	0	21920636	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	12	717601476	0	0	0.00	0	717601476	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	21	3701814	21	1650180	0.05	0	2051634	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	165	56155022	163	27532038	0.88	0	28629529	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	10	2593894030	9	2131415798	68.49	0	0	3944260	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	47	436364083	46	390696369	12.55	0	44662693	1067151	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	<u>Annexure 9</u>
	Total	259	4390225600	242	3111882924	100.00	0	1273399747	5011411	